

Regularisation of Labourers Recruited in Army Base Workshop, Delhi Cantt.

440. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of DEFENCE be pleased to state :

(a) whether a large number of labourers recruited in 505 Army Base Workshop Delhi Cantt. in May, 1985 have not been regularised so far;

(b) whether the labourers recruited in 512 E.M.E. Workshop, Pune during the same period have already been regularised :

(c) if so, the details thereof ;

(d) the reasons for not regularising the labourers recruited in 505 Army Base Workshop so far, and

(e) the time by which they are likely to be regularised ?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR) : (a) The services of 105 workers employed in 505 Army Base Workshop, Delhi Cantt. during April and May 1985 are yet to be regularised.

(b) and (c) The services of 79, 59 and 41 workers employed in 512 Army Base Workshop, Pune, were regularised through Government Orders dated 3-5-89, 20-12-90 and 10-4-91 respectively.

(d) and (e) Particulars of all employees of 505 Army Base Workshop who were recruited during the ban period in 1985, whose services are to be regularised, have been obtained from the Army HQs for obtaining collective approval of the concerned authorities, on urgent basis.

[Translation]

Cadre-Review Committee Reports for Staff in E.M.E. Workshops

441. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of DEFENCE be pleased to state :

(a) whether a cadre-review committee was constituted for the industrial and non-industrial staff in the F.M.E. workshops;

(b) if so, whether the committee has submitted its report to the Government;

(c) whether the Government have decided to implement the recommendations made by the committee

(d) if so, when these will be enforced; and

(e) if not, the reasons thereof ?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR) : (a) Yes, Sir.

(b) Not yet, Sir.

(c) to (e) Do not arise

[English]

Thrust Areas for Exports

442. SHRI BHAGEY GOBARDHAN : Will the Minister of COMMERCE be pleased to state :

(a) the structural reforms being considered to improve the total value of exports over imports;

(b) whether mere preferences of electronic goods, marine products, leather goods, gems and jewellery as